

**LOK SABHA**

**UNSTARRED QUESTION NO. 5877**

**TO BE ANSWERED ON 10.4.2017**

**GAS PIPELINE PROJECTS**

**5877. SHRI PRATAPRAO JADHAV:  
SHRI GODSE HEMANT TUKARAM:  
DR. P. VENUGOPAL:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

- (a) whether Marathwada Development Corporation Limited has requested the Government to start Hazira to Marathwada gas pipeline project and if so, the details thereof and action taken in this regard;
- (b) the details of the existing and on-going industrial and domestic/industrial gas pipeline network to transport gas across the country by public/private sector companies along with investment made by various companies including status of completion of such projects State/UT/projects/company-wise including GAIL;
- (c) whether the Government/ GAIL proposes to expand gas grid network over the next five years;
- (d) if so, the details thereof and investment made by public/private sector companies along with the steps taken by the Government to ensure availability of sufficient quantity of gas to GAIL for these projects, State/UT/company-wise;
- (e) whether the Government has awarded contract for the natural gas pipeline from Kochi-Koottanad-Mangaluru and if so, the details thereof along with the time by which the work on the said gas pipeline is likely to be completed; and
- (f) whether the GAIL has taken note of the objection made by the State Government of Tamil Nadu and the pipeline is likely to be laid as suggested by the State Government of Tamil Nadu and if so, the details thereof and the action plan prepared for the purpose?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)  
(श्री धर्मेन्द्र प्रधान)**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a): As per PNGRB Act, PNGRB grants authorization for developing a Natural Gas pipeline infrastructure through a bidding process. PNGRB has informed that no request has been received from Marathwada Development Corporation Limited in this regard.

(b): The details of the existing and on-going industrial and domestic/industrial gas pipeline network are at **Annexure-I** and **Annexure-II** respectively.

(c) & (d): The Government has envisaged to develop additional 15000 Km gas pipelines for completion of National Gas Grid and to increase the availability of natural gas across the country. The Government has taken a decision to provide a capital grant of Rs.5176 crore (i.e. 40% of the estimated capital cost of Rs.12,940 Crore) to GAIL for development of a 2619 Km long Jagdishpur-Haldia/Bokaro-Dhamra Gas Pipeline (JHBDPL) project, popularly known as the “Pradhan Mantri Urja Ganga” of Eastern India. This pipeline will transport Natural Gas to the industrial, commercial, domestic and transport sectors in the States of Bihar, Jharkhand, Odisha, West Bengal and Uttar Pradesh and to CGD projects in the cities of Varanasi, Patna, Ranchi, Jamshedpur, Bhubaneswar, Kolkata and Cuttack.

(e): GAIL has awarded the Laying Work Contracts of 196 Km Pipeline Sections in 438 Km Kochi – Kootanad – Mangaluru Pipeline as below:

Section	Length	Contract awarded in
Kochi – Kootanad	91 Km	Aug’16
Perole (Kozhikode) – Kodalamuguru (Kasarggod)	70 Km	Feb’17
Kodalamuguru – Mangaluru	35 Km	Feb’17

Construction works in above sections are in progress. Kochi – Kootanad – Mangaluru Pipeline is expected to be completed by Dec’18 (Sch.-Feb’19) subject to availability of hindrance free RoU / land in Malappuram & Kozhikode districts.

(f): As per the decision of Supreme court in Feb’16 and latest decision of Madras High Court in Jan’17, Govt. of Tamil Nadu is required to allow GAIL to lay the pipeline along the earlier decided route & to fix up the land rates as on 01.01.2016.

GAIL has requested Govt. of Tamil Nadu for their support and cooperation in taking forward the Kochi – Kottanad – Bengaluru – Mangaluru Pipeline (KKBMPL) Phase – II project in the state of Tamil Nadu. Moreover, this Ministry has also followed up with Govt. of Tamil Nadu for resolving various issues relating to RoU.

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**ANNEXURE-I REFERRED IN REPLY TO PART ( B ) OF LOK SABHA UNSTARRED QUESTION  
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<b>Details of Existing Natural Gas Pipelines supplying to Industries and others</b>				
<b>S. No.</b>	<b>Name of the Natural Gas Pipeline</b>	<b>Name of Entity</b>	<b>Capacity (MMSCMD)</b>	<b>Length (Km.)</b>
1	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	GAIL(India) Limited	57	4658
2	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL2 & VDPL	GAIL(India) Limited	54	1119
3	Uran-Trombay	Oil and Natural Gas Corporation Limited	6	24
4	Dahej-Uran-Panvel-Dhabhol	GAIL(India) Limited	20	875
5	Agartala regional network	GAIL(India) Limited	2	61
6	Mumbai regional network	GAIL(India) Limited	7	129
7	Assam regional network	GAIL(India) Limited	3	8
8	K.G. Basin network(+RLNG+RIL)	GAIL(India) Limited	16	881
9	Gujarat regional network(+RLNG+RIL)	GAIL(India) Limited	18	671
10	Cauvery Basin network	GAIL(India) Limited	9	278
11	Dukli Maharajganj (Earlier-Agartala)	GAIL(India) Limited	0.26	5.2
12	Rajasthan regional network	GAIL(India) Limited	2	152
13	EWPL (Kakinada-Hyderabad-Uran-Ahmedabad)	Reliance Gas Transportation Infrastructure Limited	80	1469
14	GSPL's Gas Grid network including spur lines	Gujarat State Petronet Limited	43	2600
15	Hazira-Ankleshwar	Gujarat Gas Company Limited	5.06	73.2
16	Dadri-Panipat	Indian Oil Corporation Limited	9.5	140
17	AGCL's Assam regional network	Assam Gas Company Limited (3 pipeline sections)	2.428	104.73
18	Dadri-Bawana-Nangal	GAIL(India) Limited	31	835
19	Chhainsa-Jhajjar-Hissar	GAIL(India) Limited	35	265
20	Dabhol-Bangalore	GAIL(India) Limited	16	1097
21	Kochi-Koottanad-Bangalore-Mangalore*	GAIL(India) Limited	6	41
<b>* Partly Commissioned</b>			<b>422.248</b>	<b>15486.13</b>

**ANNEXURE-II REFERRED IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION  
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**LIST OF APPROVED GAS PIPELINE PROJECTS WHICH ARE UNDER DEVELOPMENT**

S. No.	Name of Pipeline	Name of Entity	Length (Kms.)	Estimated Project Cost (Rs. in Cr.)	Scheduled completion	State through which it passes
1	Jagdishpur-Haldia & Bokaro-Dhamra	GAIL (India) Ltd	2619	12940	Dec.2020	Uttar Pradesh, Bihar, Jharkhand, West Bengal and Odisha
2	Kochi-Koottanad-Bangalore-Mangalore(Ph-II)	GAIL (India) Limited	879	2915	Feb.2019	Kerala, Tamil Nadu and Karnataka
3	Surat-Angul (Paradip)	GAIL (India) Limited	1700	10280	In synchronization with the readiness of gas source & customer	Gujarat, Maharashtra, Chattisgarh and Odisha
4	Vijaipur-Auriya-Phulpur	GAIL (India) Limited	672	4309	Dec.2020	Madhya Pradesh and Uttar Pradesh
5	Ennore-Thiruvallur-Bengluru-Puducherry-Nagapatinam-Madurai-Tuticorin	Indian Oil Corporation Ltd.	1385	4497	2018	Tamil Nadu and Karnataka
6	Kakinada - Vizag - Srikakulam	AP Gas Distribution Corporation	391	1013	2017	Andhra Pradesh
7	Mallavaram - Bhopal - Bhilwara via Vijaipur	GSPL India Transco Limited	2042	8086	Dec.2017	Andhra Pradesh, Telanagana, Chattisgarh, Madhya Pradesh and Rajasthan
8	Mehsana - Bhatinda	GSPL India Gasnet Limited	2052	6864	Dec.2017	Gujarat, Rajasthan, Haryana and Punjab
9	Bhatinda - Jammu - Srinagar	GSPL India Gasnet Limited	725	1520	Dec.2017	Punjab, Jammu & Kashmir
10	MBBPL Dahod Connectivity with GSPL's Gujarat Gas Grid	GSPL India Transco Ltd.	749	-		Gujarat and Madhya Pradesh
11	Shahdol - Phulpur	Reliance Gas Pipelines Limited	312	1302	2016	Madhya Pradesh and Uttar Pradesh
12	Ennore - Nellore	Gas Transmission India Pvt. Ltd.	430	730	2017	Andhra Pradesh and Tamil Nadu
13	Tie-in connectivity to the proposed Jaigarh LNG Terminal	H-Energy Gateway Pvt. Ltd.	60	300	2018	Maharashtra
14.	Jaigarh-Mangalore	H-Energy Pvt. Ltd.	749	2389	2019	Maharashtra, Goa and Karnataka
<b>Total</b>			<b>14765</b>	<b>57145</b>		